

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.210
CP(IB)/152(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industrial Development Bank Of India
(Through Proposed RP Pooja Damir Miglani)
Vs.
Rajeshkumar Antala Antala
(Personal Guarantor)

.....Applicant

.....Respondent

Order delivered on: 16/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shavez Mukri, Adv.
For the Respondent : Ms. Pooa Damir Miglani, Adv.

ORDER

Copy of the report has not been served upon all respondents. Ld. Counsel for the applicant is directed to serve copy of report upon personal guarantor and respondents.

List for further consideration on 05.03.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)